

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO.4709**  
ANSWERED ON 15<sup>TH</sup> DECEMBER, 2016

**DELHI-AMRITSAR-KATRA EXPRESSWAY PROJECT**

4709. SHRI SUDHEER GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has taken steps to complete the Delhi-Amritsar-Katra Expressway Project in time, if so, the details thereof;
- (b) the measures taken by the Government to address the issues of encroachment in the National Highways especially in Punjab; and
- (c) the steps taken by the Government to construct a flyover at the Tribune Chowk, Chandigarh for decongestion of traffic?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) Proposals for preparation of project report for Delhi-Amritsar-Katra Expressway have already been received. It is pre-mature to indicate project details including completion time till finalisation of the feasibility report and investment decision.
- (b) The Government has enacted the Control of National Highways (Land and Traffic) Act, 2002 to address land control issues within the right of way including encroachment. The provisions of the Act provide for prevention of unauthorized occupation of highway land and also removal of encroachment from time to time by the competent authority, i.e. Highway Administrations established under the Act. The encroachment removal drives are taken up as and when required.
- (c) Initiative for inviting proposals for project preparation for construction of a flyover at the Tribune Chowk, Chandigarh has been undertaken.

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